



In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 24TH APRIL, 2018]

COURT WILL SIT AFTER RISING OF THE DIVISION BENCH

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site: <http://clists.nic.in>

COURT NO - 1

BEFORE

HON'BLE THE ACTING CHIEF JUSTICE

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	WP(C)/277/2018 FIXED	THANGJAM ROMEO SINGH Vs STATE OF MANIPUR	MR. TH ROSHAN MR. M HEMCHANDRA	MRS MOMOTA DEVI OINAM, ADDL AG
2)	WP(C)/326/2018 FIXED	M/S NORTHEN AGENCY Vs FOOD CORPORATION OF INDIA	MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	MR. KH AJIT
3)	WP(C)/339/2018 FIXED	N. BIRBAL SINGH Vs STATE OF MANIPUR	MR. K UMAKANTA L SUMILA L SHYAM MS M PUNAM MR MURTAZA AHMED MS S LINTHOINGAMBA A JANKINATH MR. N JOTENDRO	GA
4)	WP(C)/340/2018 FIXED	LONGJAM SAKHITOMBI DEVI Vs STATE OF MANIPUR	MR. N BIPIN MR. S DIJESHWOR MR. A ARUNKUMAR MR. HS PAONAM	GA
5)	WP(C)/341/2018 FIXED	MR. MOIRANGTHEM AMUBA SINGH Vs STATE OF MANIPUR	MR. W NIRANJIT SINGH MR. CH MOMON	GA

ADMISSION

6)	WP(C)/195/2018 FIXED	DR. DEVI DATT JOSHI Vs UNION OF INDIA	SYED MURTAZA AHMED M PUNAM NIKITA SHARMA JANKINATH SHARMA MR. N JOTENDRO	MR. L ANAND MR B KIRANKUMAR MR S SAMARJEET CGC
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HEARING PART HEARD

7)	WP(C)/618/2013	MD ABDUL WAHAB AND 4 ORS Vs STATE OF MANIPUR AND ORS	MR. Y DEVADUTTA MR. TH JUGINDRO MS. KSH IBETOMBI MS. L INDIRA MR. KHAIDEM MANI MS. N SHANTIBALA MR. N MAHENDRA	MR. A ROMENKUMAR MR. H PRABIRKUMAR MR. A GOLLY MR A PETER MS. L SILLORI MS GEETARANI WAIKHOM MR. S GUNABANTA MS. KSH HARICHHAYA MR. A BIMOL MR NG JOTINDRA LUWANG MR. N BIPIN MR. S DIJESHWOR MR. HS PAONAM MS. S LUCY AG GA
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8)	With MC(WP(C))/9/2017	Y RONNEYLAL SINGH AND 3 ORS Vs MD ABDUL WAHAB AND 27 ORS	Ms GEETARANI WAIKHOM	MR. N MAHENDRA
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9)	With MC(WP(C))/12/2017	TH BAIRAN SINGH AND 14 ORS Vs MD. ABDUL WAHAB AND 32 ORS	MR. HS PAONAM	MR. N MAHENDRA
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10)	With WP(C)/273/2017	M GUNESHOR SINGH Vs STATE OF MANIPUR AND 3 ORS	Mr S SAMUNGOU SINGH MR. H DIJEN MR. N MAHENDRA	GA
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11)	With MC(WP(C))/302/2016	MD. ABDUL WAHAB AND 4 ORS Vs STATE OF MANIPUR AND 31 ORS	MR. N MAHENDRA	Mr sh.yangya, ga
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12)	With WP(C)/631/2017	MD. IMTIYAZ KHAN Vs STATE OF MANIPUR	MR. N MAHENDRA	GA
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13)	Crl. Petn./36/2017	DR. LALLUKHUM FIMATE Vs CBI, ACB IMPHAL BRANCH	SAINEM LEIVON MR. BR SHARMA MR. RS LIVINGSTONE MR PETER SERTO MR M.N HAOKIP PUKHRAMBAM RAMESH KUMAR MR. SERTO T KOM	MR. K PRADEEP
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HEARING

14)	Crl.A./1/2008 WITH PAPER BOOKS	DR.A.GOJENDRO MEETEI Vs STATE OF MANIPUR	MR PH SANAJAOBA, AMICUS CURIAE	PP (HC) MR. K PRADEEP
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15)	With Crl.A./12/2008 WITH PAPER BOOKS	DR.G.MANI SHARMA Vs CBI NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
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16)	With CrI.A./18/2008 WITH PAPER BOOKS	DR.G.MANI SHARMA Vs CBI NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
17)	With CrI.A./20/2008 WITH PAPER BOOKS	G,MANI SHARMA Vs CBI NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
18)	With CrI.A./23/2008 WITH PAPER BOOKS	DR.G.MANI SHARMA Vs CBI NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
19)	CrI.A./2/2008	DR.G.MANI SHARMA Vs C.B.I., NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
20)	CrI.A./4/2008 WITH PAPER BOOKS	DR.P.BRAJAMANI SINGH Vs C.B.I., NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
21)	With CrI.A./5/2008 WITH PAPER BOOKS	ASHOK KUMAR JAIN Vs CBI,NEW DELHI	MR. CH NIKEL	MR. K PRADEEP
22)	With CrI.A./7/2008 WITH PAPER BOOKS	DR.T.VIJAYCHANDRA Vs C.B.I., NEW DELHI	MR. TH MODHU	MR. K PRADEEP
23)	With CrI.A./9/2008 WITH PAPER BOOKS	DR.G.MANI SHARMA Vs C.B.I., NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
24)	CrI.A./10/2008 WITH CrI.A 11/2008 (D/O), PAPER BOOKS	DR.T.VIJAYCHANDRA SINGH Vs CBI NEW DELHI	MR. TH MODHU MR TH HENBA	MR. K PRADEEP
25)	With CrI.A./3/2008 WITH CrI.A 11/2008 (D/O), PAPER BOOKS	DR.P.BRAJAMANI SINGH Vs CBI NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
26)	With CrI.A./6/2008 WITH CrI.A 11/2008 (D/O), PAPER BOOKS	DR.T.VIJAYCHANDRA Vs CBI NEW DELHI	MR. TH MODHU Mr TH HENBA	MR. K PRADEEP
27)	With CrI.A./8/2008 WITH CrI.A 11/2008 (D/O), PAPER BOOKS	DR.G.MANI SHARMA Vs CBI NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
28)	With CrI.A./14/2008 WITH CrI.A 11/2008 (D/O), PAPER BOOKS	P.IBOYAIMA SINGH Vs CBI NEW DELHI	MR. A BIMOL MR. A GOLLY MR. RK KULAJIT MR. PH SANAJAOBA MR. N CHURCHILL MR. M DEVANANDA	MR. K PRADEEP
29)	WP(C)/872/2008	A.REBIKA DEVI Vs STATE OF MANIPUR AND 2 ORS	MR. BP SAHU MR M TAPAN SHARMA	AG MR. P TAMPHAMANI MR. H DEVENDRA, AGA MR IROM DENNING MR. I LALITKUMAR
30)	WP(C)/778/2012	WUNGSHIM KASAR Vs STATE OF MANIPUR AND 5 ORS	MRS. L KIRANMALA MR. P TOMCHA	MR. SERTO T KOM GA

31)	WP(C)/306/2014	JODIBALA HAObIJAM Vs RIMS AND 4 ORS	MS. G PUSHPA	MR S SURESH CGC MR. M DEVANANDA MR. HS PAONAM MR. S DIJESHWOR MS. KSH HARICHHAYA MR. S GUNABANTA MR. L ASHNIKUMAR MR. BP SAHU MR. A ARUNKUMAR MR. N BIPIN
32)	WP(C)/353/2014	CH IBOHAL SINGH Vs STATE OF MANIPUR AND ORS	MR. H DIJEN MR. S SHYAMCHARAN MR. N MAHENDRA	MR S SURESH CGC MR. AMARJIT NAOREM MR. CH NARENDRA MR. TH BABLOO MR. YM LOKENDRO MR. RS REISANG, SR.GA
33)	Rev.Pet(J2)/7/2015 WITH MFA 1/2014 (D/O), MFA 2/2014 (D/O)	STATE OF MANIPUR AND ANR Vs S TIKEN SINGH AND 2 ORS	MR. SHYAM SHARMA, GA MR A VASHUM, GA	MR. S DIJESHWOR MR. N UMAKANTA
34)	With MC(Rev.Pet(J2))/3/2015 WITH MFA 1/2014 (D/O), MFA 2/2014 (D/O)	STATE OF MANIPUR AND ANR Vs S TIKEN SINGH AND 2 ORS	Mr A VASHUM, GA	MR. N UMAKANTA MR. S DIJESHWOR
35)	WP(C)/715/2015	KUMAR PANDEY Vs UNION OF INDIA AND 4 ORS	MR L DHANANJOY MR. KH SAMARJIT	MR S SAMARJEET CGC MR ASG
36)	WP(C)/958/2015 WITH WP(C) 378/2017 (D/O), NOT BEFORE HON'BLE KH. NOBIN, J	FATIMA BEGUM Vs STATE OF MANIPUR AND 5 ORS	MR TH ROSON MR N TEJKUMAR MR. M HEMCHANDRA	MR. L SEVANANDA SHARMA GA
37)	WP(C)/32/2016	LALHMINGLIEN KHOBUNG Vs UNION OF INDIA AND 10 ORS	MR. M MOSES MR. BP SAHU	MR S SAMARJEET CGC MR. S RUPACHANDRA, ASG MR ASG
38)	WP(C)/252/2016	L DHARENDRA SINGH Vs STATE OF MANIPUR AND 4 ORS	MR. TH RAJKISHORE MR S NONGPOKNGANBA	MR. I LALITKUMAR MR IROM DENNING MR. Y NIRMOLCHAND MR. U AUGUSTA DR RK DEEPAK MR. A MAHESH MR. L RAJU GA
39)	WP(C)/805/2016	AJON GONMEI Vs NORTH EAST FRONTIER RAILWAY AND ANR	MR. A ARUNKUMAR MR. S GUNABANTA MR. HS PAONAM	MR. L ANAND
40)	WP(C)/923/2016	W SANJOY SINGH AND 17 ORS Vs STATE OF MANIPUR AND 2 ORS	MR PHUNGYO ZINGKHEI MR M TAPAN SHARMA MS S JOTIBALA MR S YAINANDA MS H KUNJESHORI MR. BP SAHU	MR. TH ROSHAN MR. M HEMCHANDRA MR. K RABEI GA

41)	Crl.Rev.P./3/2017 WITH LC RECORD	MD NASIR KHAN Vs STATE OF MANIPUR AND ANR	MS SAPNA KH MR. S LOKHENDRO MS. N DEBSWARI MR. N UMAKANTA	MR. H SAMARJIT, GA PP (HC)
42)	Crl.Rev.P./20/2017	TONGBRAM TIKENDRAJIT SINGH Vs STATE OF MANIPUR	MS. N SHANTIBALA MS. K NEERU MR. H KENAJIT	GA
43)	Crl.Rev.P./21/2017	STATE OF MANIPUR Vs KUMAM SURESH SINGH@BUNG SINGH	MR. KH ATHOUBA GA	PP (HC) MS S GANGARANI DEVI MR. CH NGONGO XXX
44)	AB/30/2017	KHUMUJAM BINOY SINGH Vs STATE OF MANIPUR	MR. N GOJEN MR A ASHOK MS REENA CHONGTHAM MS S GANGARANI DEVI MR. CH NGONGO	MR. KH ATHOUBA GA MR. KHAIDEM MANI MS. K NEERU MS. N SHANTIBALA GA
45)	With Crl.M.C./3/2017	KHUMUJAM BINOY SINGH Vs STATE OF MANIPUR	MS. K NEERU	Ms REENA CHONGTHAM
46)	With Crl.M.C./4/2017	KHUMUJAM JOYCHANDRA SINGH Vs STATE OF MANIPUR	MS. K NEERU	Ms REENA CHONGTHAM
47)	With Crl.M.C./6/2017	KHUMUJAM BINOY SINGH Vs STATE OF MANIPUR	Ms REENA CHONGTHAM	Ms K NEERU DEVI MR. KH ATHOUBA GA
48)	With Crl.M.C./7/2017	KHUMUJAM JOYCHANDRA @ INAO SINGH Vs STATE OF MANIPUR	Ms REENA CHONGTHAM	Ms K NEERU DEVI MR. KH ATHOUBA GA
49)	With AB/31/2017	KHUMUJAM JOYCHANDRA SINGH@INAO SINGH Vs STATE OF MANIPUR	Mr A ASHOK Ms S GANGARANI DEVI Ms REENA CHONGTHAM MR. CH NGONGO	MR. KH ATHOUBA GA MR. KHAIDEM MANI MS. N SHANTIBALA GA
50)	Cril. Petn./35/2017	THOKCHOM UMAVATI DEVI Vs THE CITY COMMERCIAL INVESTMENT CO. PVT. LTD	MR. KAPIL W. NANDAKUMAR MR. H NABACHANDRA	
51)	WP(C)/135/2017	MD SIRAJUR RAHAMAN KHAN Vs STATE OF MANIPUR AND 2 ORS	MS. ROSELINE KH MRS. O NIRMALA MR. H RATNA MR. KH SANTOSH MR. KH BINOYKUMAR	GA MR DR RK DEEPAK
52)	WP(C)/149/2017	M5005191 WARRANT OFFICERPH VA NAIDU AND 19 ORS Vs UNION OF INDIA AND ANR	MR DAVID BOON MR. AJOY PEBAM MR. KH LUPENJIT MR AYAM ROMESH MR. A MOHENDRO	MR ASG
53)	WP(C)/271/2017	TH BASANTA KUMAR SINGH AND 6 ORS Vs STATE OF MANIPUR AND ANR	MR. W NIRANJIT SINGH MR M TIJENDRA MR. L BINOY MR RAJIV THOKCHOM MR. O KIRANJIT MR M PRIYOKUMAR MR. CH MOMON	GA

54)	WP(C)/306/2017 NOT BY HON'BLE KH. NOBIN, J.	M DEBEN SINGH AND 4 ORS Vs STATE OF MANIPUR AND 2 ORS	MR. HS PAONAM MR. S DIJESHWOR MR. N BIPIN MR. S GUNABANTA MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. L ASHINIKUMAR	MR. H DEBENDRA, GA MR. P TAMPHAMANI AG GA GA
55)	With WP(C)/18/2011 NOT BY HON'BLE KH. NOBIN, J.	M DEVEN SINGH AND 3 ORS Vs STATE OF MANIPUR AND ORS	MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM	GA
56)	With WP(C)/35/2013 NOT BY HON'BLE KH. NOBIN, J.	M DEBEN SINGH AND 7 ORS Vs STATE OF MANIPUR AND 4 ORS	MR. HS PAONAM MR. N BIPIN MS. KSH HARICHHAYA	GA
57)	With WP(C)/95/2011 NOT BY HON'BLE KH. NOBIN, J.	S SUBADANI DEVI AND 3 ORS Vs STATE OF MANIPUR AND 3 ORS	MR. HS PAONAM MR. N BIPIN MS. KSH HARICHHAYA	GA
58)	WP(C)/409/2017	DAMTHUILUNG KAMSON PHILIP Vs STATE OF MANPUR	MR M TAPAN SHARMA MR. BP SAHU	ADDL GA
59)	WP(C)/446/2017	MD. SIRAJUR RAHAMAN KHAN Vs STATE OF MANIPUR	MR. KH BINOYKUMAR	GA
60)	With MC(WP(C))/174/2017	MD. SIRAJUR RAHAMAN KHAN Vs STATE OF MANIPUR	MRS. O NIRMALA	GA
61)	WP(C)/529/2017	AH (O) IBEMPISHAK DEVI Vs STATE OF MANIPUR	MR. KH BINOYKUMAR	GA
62)	WP(C)/532/2017	L ANTHONY MEITEI Vs STATE OF MANIPUR	MR. KH BINOYKUMAR	GA
63)	WP(C)/566/2017	SHRI YANGLEM IBOMCHA SINGH Vs STATE OF MANIPUR	MR. KH CHONJON	MR. N IBOTOMBI MR ADDL. AG MRS MOMOTA DEVI OINAM, ADDL AG GA
64)	WP(C)/712/2017 FIXED ON 17/5/2018, ON MENTION	SMT. OINAM NGANGBI DEVI Vs REGIONAL INSTITUTE OF MEDICAL SCIENCE (RIMS)	Mr B PREM SHARMA	MR. PH SANAJAOBA MR. RK KULAJIT MR. NG JAGATCHANDRA MR. M DEVANANDA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) MR. KH SAMARJIT 24-04-2018 To 04-05-2018

(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)